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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 31-08-2018.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/346/IB/2018
NAME OF THE PETITIONER(S) : LAQSHYA HYDERABAD AIRPORT MEDIA PVT LTD
NAME OF THE RESPONDENT(S) : UNIVERCELL TELECOMMUNICATIONS INDIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	AISHWARYA V For R & P Partners	Counsel for Respondent	

ORDER

Petitioner was called but was absent. No representation on behalf of the Petitioner. Counsel for Respondent present and submitted that the talks for settlement are in progress between the parties and prayed for time for submitting the outcome of talks in this regard. At request, time is enlarged. **Put up on 12.09.2018.**

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(S VIJAYARAGHAVAN)
Member (Technical)

-sd-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)